

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-523

(IB)-264(PB)/2023

New IA/3976/2024, IA/1640/2024, IA/1318/2024, IA/1301/2024,
IA/2850/2023, IA/2944/2023, IA/3254/2023, IA/3277/2023, IA/3280/2023,
IA/3316/2023, IA/3472/2023, IA/3481/2023, IA/3942/2023,
Int. Pet.-68/2023, IA/3101/2023, IA/4361/2023, IA/5973/2023

IN THE MATTER OF:

Go Airlines (India) Limited

....Applicant

SECTION

U/s 10 IBC

Order delivered on 09.08.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Rohan Taneja, Adv. in IA/3472/2023,
IA/3481/2023
Ms. Ameya Gokhale, Mr. Rishabh Jaisani, Mr. Harit
Lakhani, Advs. in IA/2944/2023, IA 3277/2023,
IA/3280/2023
Mr. Marylou Bilawala, Mr./Ms. Sharleen Lobo, Ms.
Priya Desai, Ms. Sakshi Malpekar, Advs. in
IA/1640/2024, IA/1318/2024
Mr. Nimish Vakil, Mr. Pai Amit, Ms. Bhavana Duhoon,
Mr. Pankhuri Bhardwaj, Mr. Anshul Syal, Advs. in
IA/3316/2023
Ms. Ritika Vohra, Adv. in Int. Pet.-68/2023,
IA/3101/2023
Mr. Ajay Kumar, Mr. Hetram Bishnoi, Ms. Anchal
Nanda, Advs. in IA/2850/2023

For the Respondent : Ms. Shiva Lakshmi CGSC, Mr. T. Hari Hara Sudhan,
Advs. for Respondent Nos. 2,3 and 4 in IA/1318/2024

For the RP : Mr. Diwakar Maheshwari, Ms. Pratiksha Mishra, Mr.
Shreyas Endupuganti, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is listed on **10.09.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)